


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No. 22/BB/ 17	-	For compliance of directions	Rule 6 of IB	Emerson network power India Pvt.Ltd Vs.Tulip Data centre services Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHAMA WITH NAIK 98864 23632	PETITIONER	

Counsel for petitioner is present. He reported that he is unable to name the IRP and requested the Tribunal to address a letter to IBBI for appointment of IRP . Counsel is directed to file a memo to that effect praying the Tribunal to address a letter to the Board for appointment of IRP.

List it on 06.11.2017.


MEMBER (J)


MEMBER (T)